



NOTIFICATION No. 25 / 2020

I

The Civil Judges mentioned in Column (2) below are promoted to the cadre of Senior Civil Judge, subject to the outcome of **W.P.Nos.20449, 20451 and 20452 of 2015 pending before the Hon'ble High Court of Madras**, and on promotion as Senior Civil Judge, they are posted to the posts mentioned against their names in Column (3) below:

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	On promotion as Senior Civil Judge, posted as (3)
1	S.VIJAYAKUMAR, District Munsif cum Judicial Magistrate, Bhoothapandy.	II Additional Sub Judge, Villupuram, in the existing vacancy.
2	P.K.SIVAKUMAR, Judicial Magistrate III, Pondicherry.	Presiding Officer, Motor Accident Claims Tribunal, Pondicherry, in the existing vacancy.
3	K.NAMBIRAJAN, District Munsif, Pappireddipatti.	Secretary, District Legal Services Authority, Nagercoil, in the existing vacancy.
4	V.IRUDAYA RANI, District Munsif cum Judicial Magistrate, Uthiramerur.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Cuddalore, in the existing vacancy.
5	R.LATHA, Judicial Magistrate, Fast Track Court at Magisterial Level, Kallakurichi.	Additional Sub Judge, Kallakurichi, vice Thiru.C.RAJALINGOM, transferred.
6	T.S.P.JAYASUDHA, District Munsif, Srivaikuntam.	VIII Metropolitan Magistrate, George Town, Chennai, in the existing vacancy.
7	N.SULTAN ARIBEEN, Judicial Magistrate I, Krishnagiri.	Sub Judge, Tambaram, in the existing vacancy.
8	M.JAISANKAR, Principal District Munsif, Kuzhithurai.	Sub Judge, Eraniel, in the existing vacancy.
9	C.SASIKUMAR, Judicial Magistrate, Dharapuram.	Sub Judge, Dharapuram, in the existing vacancy.
10	R.BARATHI RAJA, Judicial Magistrate, Bodinayakanur.	Secretary, District Legal Services Authority, Dindigul, in the existing vacancy.

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	On promotion as Senior Civil Judge, posted as (3)
11	C.VEDIYAPPAN, Judicial Magistrate, Sulur.	I Additional Sub Judge, Tiruchirappalli, in the existing vacancy.
12	R.MOHANA, District Munsif, Devakottai.	Sub Judge, Sivagangai, in the existing vacancy.
13	N.MOHANRAJ, Principal District Munsif, Karur.	I Additional Sub Judge, Cuddalore, Vice M.MURTHY, transferred.
14	R.PREMANAND, Additional District Munsif cum Judicial Magistrate, Vedasandur.	Sub Judge, Usilampatty, in the existing vacancy.
15	P.M.RAIKHANA PARVEEN, District Munsif cum Judicial Magistrate, Madukarai.	II Additional Sub Judge, Salem, Vice P.CHANDRASEKAR, transferred.
16	A.TAMILSELVAN, Judicial Magistrate, Sathyamangalam.	Secretary, District Legal Services Authority, Krishnagiri, in the existing vacancy.
17	S.SARANYA, Judicial Magistrate, Rasipuram.	Secretary, District Legal Services Authority, Tiruvarur, in the existing vacancy.
18	M.SAMUNDEESWARI PRABHA, District Munsif cum Judicial Magistrate, Tiruppathur.	Special Sub Judge, Special Sub Court to deal with LAOP cases, Tiruvallur, in the existing vacancy.
19	P.T.JENIFER, Judicial Magistrate (Fast Track Court at Magisterial Level), Karur.	Special Sub Judge, Special Sub Court to deal with LAOP cases, Cuddalore, in the existing vacancy.
20	K.MUNIRAJA, I Additional District Munsif, Coimbatore.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Coimbatore, in the existing vacancy.
21	T.RAJA KUMAR, Principal District Munsif, Nagercoil.	Sub Judge, Panruti, in the existing vacancy.
22	L.SHAKILA, Judicial Magistrate VI, Tiruchirappalli.	Sub Judge, Perambalur, in the existing vacancy.
23	S.THANGARAJ, District Munsif cum Judicial Magistrate, Singampunari.	Secretary, District Legal Services Authority, Ramanathapuram, in the existing vacancy.
24	M.MANIKANDAN, Judicial Magistrate, Fast Track Court at Magisterial Level, Palani.	Sub Judge, Tiruttani, in the existing vacancy.

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	On promotion as Senior Civil Judge, posted as (3)
25	K.BHARATHI, District Munsif, Kangeyam.	Additional Sub Judge, Karur, Vice R.SUNDARIAH, transferred.
26	ANITHA ANAND, Principal District Munsif, Vellore.	Secretary, District Legal Services Authority, Vellore, in the existing vacancy.
27	B.S.KALAIVANI, Judicial Magistrate I, Erode.	Secretary, District Legal Services Authority, Dharmapuri, in the existing vacancy.
28	H.MOHAMED ANSARI, District Munsif, Krishnagiri	Sub Judge, Harur, in the existing vacancy.
29	C.VIJAY KARTHIK, Judicial Magistrate I, Karur.	Additional Sub Judge, Mayiladuthurai, in the existing vacancy.
30	B.RAJA, District Munsif, Udumalpet.	Sub Judge, Pollachi, in the existing vacancy.
31	D.MOHANKUMAR, Principal District Munsif, Cheyyar.	Sub Judge, Palacode, in the existing vacancy.
32	C.SURESH KUMAR, District Munsif, Andipatty.	Secretary, District Legal Services Authority, Nagapattinam, in the existing vacancy.
33	R.RATHINAVEL PANDIAN, District Munsif, Sivakasi.	XXII Metropolitan Magistrate [Mobile Court], Egmore, Chennai, in the existing vacancy.
34	S.SANTHANAKRISHNASAMY, Judicial Magistrate IV , Coimbatore.	III Additional Sub Judge, Coimbatore, in the existing vacancy.
35	J.ANVAR SATHATH, Judicial Magistrate III, Cuddalore.	Sub Judge, Manamadurai, Vice M.UDHAYAVELAVAN, transferred.
36	N.ALICIA, District Munsif cum Judicial Magistrate, Gummidipoondi.	XXI Metropolitan Magistrate [Mobile Court], Egmore, Chennai, in the existing vacancy.
37	M.JAGADHEESAN, Judicial Magistrate, Pandalur.	Special Sub Judge-II, Special Sub Court to deal with MCOP cases, Villupuram, in the existing vacancy.
38	S.NALINAKUMAR, Judicial Magistrate III, Thanjavur.	Additional Sub Judge, Kumbakonam, Vice T.BALAMURUGAN, transferred.

II

The Senior Civil Judges mentioned in Column (2) below are transferred and posted to the posts mentioned against their names in Column (3) below :

S. No (1)	Name and Designation (2) Thiru / Tmt./Selvi.	Transferred and posted as (3)
1	A.MALARVIZHI, Principal Sub Judge, Karur.	Chief Judicial Magistrate, Karur, in the existing vacancy
2	R.SUNDARIAH, Additional Sub Judge, Karur.	Principal Sub Judge, Karur, Vice A.MALARVIZHI, transferred.
3	G.VIJAYAKUMAR, Principal Sub Judge, Kumbakonam.	Additional Chief Judicial Magistrate, Kumbakonam, in the existing vacancy.
4	T.BALAMURUGAN, Additional Sub Judge, Kumbakonam.	Principal Sub Judge, Kumbakonam, Vice G.VIJAYAKUMAR, transferred.
5	M.MURTHY, I Additional Sub Judge, Cuddalore.	Principal Sub Judge, Cuddalore, in the existing vacancy.
6	M.UDHAYAVELAVAN, Sub Judge, Manamadurai.	Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Sivagangai, in the existing vacancy.
7	C.RAJALINGOM, Additional Sub Judge, Kallakurichi.	Principal Sub Judge, Kallakurichi, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 24.02.2020**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

